

Present : Hon'ble Mrs. Lakshmi Swaminathan, Vice-Chairman(J)  
Hon'ble Mr. S. Biswas, Administrative Member

Ministry of Defence

-VS-

Dr. Goutam Ghosh & Anr.

For the Applicant : Mr. M.S. Banerjee, Counsel

For the Respondents : None

Date of Order : 16-01-2003

ORDER (Oral)

HON'BLE MRS. LAKSHMI SWAMINATHAN, VICE-CHAIRMAN(J)

None for the respondents (applicants in O.A.). Heard Mr. M.S. Banerjee, Lt. Counsel for the applicant in MA 489 of 2002. He has submitted that in terms of the Tribunal's order dated 15-3-2002 in O.A. 935 of 1997, the respondents have taken necessary action and the matter has been referred to the U.P.S.C. He further submits that the U.P.S.C., which was not a party in the O.A., has sent a communication to the applicants to appear in the examination to be held on 17-1-2003.

2. Noting the above submissions, as the respondents have complied with the directions of the Tribunal in order dated 15-3-2002, therefore, nothing further remains in M.A. Accordingly, MA 489/2002 is disposed of.

*S. Biswas*  
Member(A)

*Lakshmi Swaminathan*  
Vice-Chairman(J)